

Sixteenth Lok Sabha

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Title: Introduction of the Contempt of Courts (Amendment) Bill, 2018
(Amendment of section 2).

श्री भैरों प्रसाद मिश्र (बांदा): महोदय, मैं प्रस्ताव करता हूं कि न्यायालय अवमान अधिनियम, 1971 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

HON. DEPUTY-SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Contempt of Courts Act, 1971.”

The motion was adopted.

श्री भैरों प्रसाद मिश्र : महोदय, मैं विधेयक पुरःस्थापित करता हूं।

HON. DEPUTY-SPEAKER: Item no. 92: Shri Rama Chandra Hansdah – Not present.

Now, Item No.100. Shri Kunwar Pushpendra Singh Chandel.

